NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
TP 70/17	For adjournment	433(e)	Fedex Express Transportation & Supply Chain Services (India) Pvt. Ltd., Vs NAXR Logistics Pvt. Ltd.
		TP 70/17 For	TP 70/17 For 433(e)

SL. NAME (IN CAPITAL) **SIGNATURE** & PHONE NUMBER REPRESENTATION TO WHOM RAJKUMAR MD PETITIONER FOR INDIA LAWLED 9620212325

2) AMUSUYA.

For NAXR Logistin PV+ For Jespondent- 1-6 Shussipulis 9035540075

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. She informed the Tribunal, that Respondent will file one more application in this matter and requested for time. List it on 15/02/2018.

Member (T)

Member (J)